

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6964
ANSWERED ON:18.05.2012
BENEFITS OF RESERVATION
Sainuji Shri Kowase Marotrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted or proposes to conduct any assessment in regard to the fact that the newly included castes are taking more benefits in comparison to those listed in original list of Scheduled Tribes;
- (b) if so, the reaction of the Government thereon;
- (c) whether the Union Government proposes to take any steps to ensure benefits or reservation to those downtrodden communities; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Union Government is alret implementing various programmes/ schemes for Scheduled Tribes. Ministry of Tribal Affairs supplements these efforts through its programmes taking into account the needs of the Scheduled Tribes population, especially in the areas of education and livelihood. The list of schemes implemented by this Ministry for the integrated socio-economic development of the Scheduled Tribes is at the Annex.

The benefits of reservation in employment in government is available to the Scheduled tribes as per instructions of Department of Personnel and Training, in this regard.